

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Mr. S.B. Jena, Asst

has appeared on
behalf of R-1a2.
Court not
filled.

For Admission and
Hearing

103

Bunty

On 28.11.03 may
kindly be rem.
Court not filled.
for Admission &
Hearing.

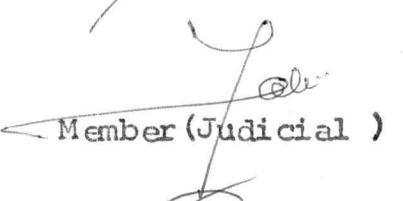
104

Bunty

Order dt. 27.02.2003

None appears for the Applicant nor any adjournment has been prayed for on his behalf in this year old case of 1996 inspite of the fact that this was circulated in the Ready list during the month of November, 2002 and has been brought up in the daily cause list. Mr. S.B. Jena, learned Addl. Standing Counsel entered appearance for the Respondents. However, in order to give one more chance the matter is adjourned to 11.03.03 as a last chance. It is made clear to all the parties that the matter will be taken up for final disposal on that day even in absentia.

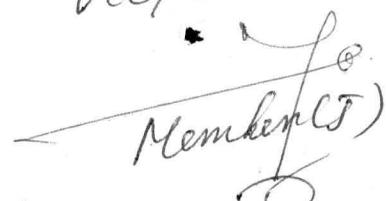

Vice Chairman 27/2


Member (Judicial)

Order dated 11.3.03

On the prayer of Shri S.B.
Jena, adjourned to 14.4.03
for obtaining instructions.


Vice Chairman 13


Member (J)